

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6042
ANSWERED ON:03.05.2013
DEREGULATION OF MULTI STATE SOCIETIES
Das Shri Ram Sundar;Karwariya Shri Kapil Muni

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to deregulate the Multi State Societies;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which a decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) & (b): No, Madam. However, Multi-State Cooperative Societies Act, 2002 has been enacted with an objective to facilitate the voluntary formation and democratic functioning of cooperatives as people's institutions based on self-help and mutual aid and to enable them to promote their economic and social betterment and to provide functional autonomy.
- (c): Does not arise.